

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

23.05.2017

O.A./260/298/2015

BIKASH CHANDRA SAMAL

-V/S-

M/O INFORMATION AND BROADCASTING

ITEM NO:9

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
<p>free copy of order dt. 23.5.17 given to both counsel</p> <p>extra phone 245517 SOJ</p>	<p>Heard Mr. S. Behera, Ld. Counsel appearing for the applicant and Mr. C.M. Singh, Ld. ACGSC appearing for the Respondents. By filing a Memo dated 22.05.17 Mr. Behera has prayed to withdraw the O.A. as the applicant has already got his relief. In view of the above, the O.A. is allowed to be withdrawn and thus disposed of. Copy of this order be made over to Ld. Counsels for both the sides.</p> <p style="text-align: right;">( RAMESH CHANDRA MISRA ) MEMBER (A)</p> <p style="text-align: center;">kb</p>